NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 574/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name	e of the Company	Bank of Mahashtra -Vs-	Visa Power Ltd.	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
). 2		GUPTA, FEA	JIRP, Ani) God	ARM 57)

ORDER

Ld. Counsel for the Interim Resolution Professional (IRP) is present. No one is present from the financial creditor's and the corporate debtor's side.

Ld. Pr. CA on behalf of IRP has filed the progress report, which may be taken on record.

List it on 13/02/2018 for further order.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)